

# **HIGH COURT OF ORISSA: CUTTACK**

## **e-Tender Notice for Comprehensive Annual Maintenance Contract for 214 nos. of Diesel Generator Sets installed at 214 Court Complexes of the State under e-Courts project**

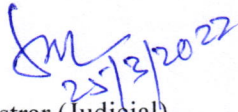
**e-Tender No. XXXIV-Admn-Comp-05/2016-22(P.F.-III) -4977, Dated: 25.03.2022**

The Registrar (Judicial), Orissa High Court, Cuttack on behalf of Orissa High Court, Cuttack invites online bids in two bid system (Technical and Financial) through State e-Procurement Portal <http://www.tendersodisha.gov.in> only from eligible bidders for “Comprehensive Annual Maintenance Contract for 214 nos. of Diesel Generator Sets installed at 214 Court Complexes of the State under e-Courts project”.

Name of the Work	Availability of tender On-line for bidding		Date & Time of Opening of Tender	Name and Address of the Officer inviting Tender
	From	To		
1	2	3	4	5
Comprehensive Annual Maintenance Contract for 214 Nos. of Diesel Generator Sets(Make of DG Set – Kirloskar, Mahindra and Himalayan) installed at 214 Court Complexes of the State under e-Courts project	25.03.2022	18.04.2022	19.04.2022 at 11:30 AM	The Registrar (Judicial). Orissa High Court, Cuttack

Further details of the tender can be seen from the Government Website [www.tendersodisha.gov.in](http://www.tendersodisha.gov.in).

Any future clarification(s) and / or corrigendum(s) shall be communicated by Order of the Registrar (Judicial), Orissa High Court only through the e-Procurement portal. Hence, bidders are advised always to check the e-procurement portal of the State Government.

  
Registrar (Judicial)  
Orissa High Court, Cuttack